

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 120
IA (IB) No. 167/CB/2024
In CP (IB) No. 14/CB/2024

Proceedings under Section 59 IBC

IN THE MATTER OF:

Idcol Software Ltd.

.....Applicant

Order delivered on 02/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicants

For the Respondent

ORDER

There is no presentation for both sides. Matter adjourned to 09.08.2024.



Balraj Joshi
Member (Technical)



H.V. Subba Rao
Member (Judicial)

Sibendra Naik (Steno)